

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 49

IA No. 634/23, 635/23  
In  
CP(IB) No. 410/Chd/Pb/2019  
(Admitted)

Under Section 9 & R 11, IBC 2016

**In the matter of:-**

K.K. Steels

...Petitioner/ Operational Creditor

Vs.

Dev Rolling Mills Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present:**

Mr. Nikhil Sachdeva, Resolution Professional.

**IA No. 634/2023**

This application has been filed for placing on record the Second Progress Report till 31.01.2023. The same is taken on record subject to just exceptions. Thus, IA No. 634/2023 is disposed of accordingly.

**IA No. 635/2023**

This application has been filed for placing on record the Second Progress Report till 31.01.2023 and List of Creditors. The same is taken on record subject to just exceptions. Thus, IA No. 635/2023 is disposed of accordingly.

Sd/-  
(Subrata Kumar Dash)  
Member (Technical)

Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)

March 14, 2023  
VN